SHRI ATAL BIHARI VAJPAYEE: Sir, I would like to press my motion.

MR. DEPUTY CHAIRMAN: I shall now put the motion moved by Shri Atal Bihari Vajpayee to vote. The question is:

"That this House resolves that, in pursuance of Section 296 o'~ tbe Income Tax Act, 1961, the Government Notification S.O. No. 2242, published in the Gazette ot India, dated the 14th June, 1986, and laid on the Tabic of the House on the 18th July, 1986 be annulled; and

That this House recommends to Lok Sabha that Lok Sabha do concur in this resolution."

The motion was negatived.

MESSAGE FROM THE LOK SABHA

The Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1986

SECRETARY-GENERAL; Sir, I beg to report to the House the following mesreceived from the Lok Sabha signed by the Secretary-General of the Lok Sabha;

'Tn accordance with the provisions of ruie 120 $_{0}$ f the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 22nd August, 1986, agreed without any amendment to the Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1986, which was passed by Rajya Sabha at its sitting held on the 21st August. 1986."

VALEDICT KY REMARKS ON TH CONCH SION OF THE SESSION

tha co\ elusion of the Session

Valoictory remarks

MR. CHAIRMAN: Honourable Men bers, the Monsoon Session of this Hous will be coming to an end in a few minuti from now. Before I adjourn the Hou sine die, I would like to thank a,'[Men bers. on behalf of members on the Pan ot" Vice-Chairmen and on my person behalf for the kind cooperation end by all sections of the House for smoo: aiicl orderly conduct of the proceedings.

Honourable Members, in this Sessii about 50 new Members, soasc xe-eletcc... their seat in the House and hav. shown keen interest in the proceedings r' House and made their presence ft their performance. This has been with long Session in which we have discusse many matters of national and internaliori In all, we had 24 sitting importance. anc the House sat for more th: $f^e w$ 150 hours. On a occasion lunch 'hour given a go-b was to discuss to get time importar The House passed 2i Bills, d'< matters. cussed 9 Calling Attention motions urgent public importance. One ;hing th" deserves special mentio.n is the concern c the Members in matters of general publi Members maue a\$ manv ,i_s 13 interest cial Mention.- during the Session. TT deliberations in the House have been he i_n coni. cool and calm aimo phere. sard hav,: been of hogh order.

I once again thank all Hone

Members. Leaders of various parties ar.

• of the Hot)! the
co-operation eKtend;d by them j conducting
the proceedijigs of the Hou I extend tc you
hearty greetings for the Dussehxa and Diwali
festivals and gree ings for all the festivals
falling betwee th.;.3 Session and the next one-

The House stands adjourned sine di

. the inter-session period.

. 1 wish a of you pood health and all tlie best i

The House then adjourned sii di_e at foTty-four minutes pa I eight of the clock.